

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3604**

TO BE ANSWERED ON THE 02ND APRIL, 2025/ CHAITRA 12, 1947 (SAKA)

CCTNS AND ICJS

3604 # SHRI ADITYA PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether CCTNS and ICJS are integrated/ attuned with the implementation of the new criminal laws in the country;

(b) whether any application has been developed to record the crime scene; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI BANDI SANJAY KUMAR)

(a) to (c): NCRB has shared software patches with functional modifications for the implementation of New Criminal Laws (NCL) in the existing Crime and Criminal Tracking Network & Systems (CCTNS) and Inter-operable Criminal Justice System (ICJS) to all States/Union Territories. The provision to input details for crime scene such as major & minor place of occurrence, beat number, latitude and longitude is already available in CCTNS application. An application (e-Sakshya) has also been developed for recording of visit to scene of a crime, including search and seizure activities.
